

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III(Special Bench)**

**Item No.102**

New IA-304/2023

In

45/241/242/ND/2021

**IN THE MATTER OF:**

Stella Industries Ltd & Ors

**Vs.**

Casablanca Industries Pvt Ltd & Ors.

**.... APPLICANT/PETITIONER**

**.... RESPONDENT**

**SECTION**

**U/s 241-242**

**Order delivered on 04.09.2023**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Gaurav Mitra, Mr. Karan Malhotra, Mr. Parish Mishra, Advocates

For the Respondent : Mr. Abhishek Iyer, Advocate for Respondent Nos. 1-4 and 6

**ORDER**

**New IA-304/2023:-**

The prayer sought in IA-304/2023 is as follows:

***(a) Clarify that the order dated March 19, 2021 of this Hon'ble Tribunal shall not impede or restrict the parties from implementing the transactions contemplated under the Share Purchase Agreement dated June 27, 2023 in respect to the proposed transfer of shares and change in composition of the Board of directors of the Respondent No. 1 Company as stated in para 4 above;***

This prayer is seeking an amendment to the interim order passed by this Tribunal vide order dated 19.03.2021. The Order dated 19.03.2021 is as follows:

***“Therefore, the Respondents are directed to allow petitioner No. 1, his nominee(s)/ representative(s) and Petitioner No. 2 to attend all board meetings of 1st respondent company through virtual or physical mode, the video recording of the proceedings of the meetings may be done. The respondents are directed to maintain shareholding of petitioner No.1 as on date till feather orders. Further, the Respondents are directed to allow petitioner No. 1, his nominee(s)/ representative(s) and Petitioner No. 2 to inspect the statutory records of the 1st Respondent company”***

The prayer sought in IA-304/2023 is allowed.

IA disposed of.

**Sd/-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-**

**(MANNI SANKARIAH SHANMUGA SUNDARAM)  
MEMBER (JUDICIAL)**